



NATIONAL HUMAN RIGHTS COMMISSION

Announcement of Winter Internship Programme (WIP) - 2026

(14th December, 2026 to 8th January, 2027)

The National Human Rights Commission (NHRC) is mandated to generate awareness for the protection and promotion of Human Rights, vide Section 12 (h) of the Protection of Human Rights Act, 1993. Accordingly, the Commission has been regularly conducting 'Winter and Summer Internship Programmes' since 1998 and 2000 respectively.

2. For the year 2026, a four-week '**Winter Internship Programme (WIP) 2026**' will commence from 14th December, 2026 (Monday) to 8th January, 2027 (Friday). Applications are invited from eligible students across the country. Eligibility and selection criteria will be as follows:

- i.) Students who have **completed 1st year** and are pursuing 2nd or 3rd year LLB (3 years) courses;
- ii.) Students who have **completed 3 years OR Semester VI** of the 5 year Integrated Course of BA LLB/ BBA LLB etc. and pursuing 4th and 5th years;
- iii.) Students pursuing **LLM Course**;
- iv.) Students pursuing **PG Diploma in Human Rights, MA in Human Rights, PG students of Political Science, Sociology, Social Work (MSW), Criminology, Public Administration, Rural Development, History, Economics, Commerce, Anthropology, Mass Communication, International Relations and any of the discipline of Social Sciences** would be considered with preference to students pursuing their final year;
- v.) Only students of regular courses of UGC Recognized Universities will be eligible.
- vi.) **Students must have attained a minimum of 60% marks in Class-XII and in each of the first 6 Semesters of graduation course/ five year integrated course.**
- vii.) The applicant **should not be more than 28 years of age as on 01.10.2026.**
- viii.) Attested photocopies of mark-sheets for *Class-X, Class-XII and each of the first 6 Semesters of graduation course/ five year integrated course*, are to be submitted, **failing which the application will be liable to be rejected. All the applications should be accompanied by a Letter of Recommendation (LOR) bearing the name, signature, date & rubber stamp/ seal of the Principal/ HOD/ Dean of the Institute where the applicant is studying as per Annex - I.**

ix.) Reservation as per the extant Government of India guidelines for SC/ ST/ OBC/ PwD category will be applied. Candidate has to attach **self-attested Caste Certificate/ Disability Certificate (if applicable)**. In the event of **insufficient number of applications in a particular reserved category being received, the Commission would have the discretion of selecting the students from the General category.**

x.) **Efforts will be made to give representation to all the States/ UTs subject to receipt of adequate numbers of applications from the respective State/ UT and merit.**

xi.) A 250 words write-up (in online form) on the topic '**Reason for joining as Intern in NHRC**' will be required to be submitted by the applicants **which would also be considered as a Statement of Purpose (SOP), along with the online application which will also serve as a basis of selection. Students who have research potential in the areas relating to human rights will be preferred** (As indicated by them in the write-up).

xii.) The merit will be made on the basis of marks calculated out of a total of 100 marks on account of Class XII @ 30 Marks, Graduation @ 40 Marks and the Marks scored in the Write-up of 250 words @ 30 Marks.

xiii.) Students who have attended the regular one-month Winter / Summer Internship Programmes organised by NHRC earlier will not be eligible to apply.

3. **A maximum of 100 students will be admitted for the Winter Internship Programme 2026. Further, 20 students from Delhi and NCR region may be kept in the Wait List.** In the event that an intern drops out of the internship, those who have been put in the Wait List may be called to join the internship no later than the second day of the Winter Internship Programme 2026.

4. **Brief Course Structure of WIP 2026** would be - Approximately 55-60 sessions on various human rights issues are proposed to be covered to sensitise the interns. The WIP 2026 will include following:

i.) Classroom sessions

ii.) Interaction with Hon'ble Chairperson, Hon'ble Members and senior officers of NHRC

iii.) Research Project work on Human Rights issues

iv.) Book Review Activity

v.) Films on Human Rights & Discussion – Child Labour issues, Anti Trafficking, Rights of the Elderly, Health and Education issues etc. and discussions.

vi.) Field Visits to Police Stations/ Jail/ NGO's/ Parliament House/ National Commission for Women/ Minorities/ Scheduled Castes/ Scheduled Tribes/ National Green Tribunal/ National Legal Service Authority/ National Commission for Protection of Child Rights/ Supreme Court of India.

5. **Rules and regulations governing Internship Programme:**

i.) The interns have to get their registration done on the date of arrival.

ii.) Certificate of participation will be awarded to the candidates on the basis of their punctuality, discipline, participation in the sessions; timely submission of Group Project Presentation & Project Reports and Book Reviews.

iii.) It is mandatory for interns to attend all the sessions of the internship. Any application of leave will not be entertained.

iv.) Their daily attendance will be marked in a register/ attendance sheet.

6. Facilities to Interns:

i.) The interns will be given a Kit/ Bag and Temporary Identity Card.

ii.) Library facilities will be provided.

iii.) Internet facilities will be provided.

iv.) Tea and snacks twice a day along with lunch will be provided to the interns on all working days. For field visits, interns will be provided packed lunches.

v.) Travelling Allowance & Stipend:

a.) The selected interns from outside Delhi will be allowed **Sleeper AC 3 Tier train fare to New Delhi and back to their place of study through the shortest route.**

b.) All selected interns **who successfully complete the internship** will be paid an amount of **Rs. 12,000/- (Rupees Twelve Thousand only) as stipend.**

c.) **Interns will have to make their own arrangements for accommodation and local transport from and to the Commission for the duration of the internship programme.**

7. Awards:

i.) Certificate of participation will be awarded to the candidates on the basis of the following:

a.) Attendance, Punctuality, Discipline and Participation in the sessions;

b.) Timely submission of Group Project Presentation, Project Reports and Book Review.

ii.) An amount of Rs.15,000/-, Rs. 10,000/-, and Rs.5,000/- will be given as prize money for interns who are placed Ist, IInd, and IIIRD respectively for the Group Research Project.

iii.) The five interns with the highest marks for the Book Review will be rewarded in the form of books priced not higher than Rs.1,000/- each.

iv.) Interns on the top three positions from the Declamation contest/Module Master/Info Clarity Challenge will be rewarded in the form of books priced not higher than Rs.1,000/-each.

8. APPLICATION FOR WIP 2026:

i.) The last date for the submission of the application is **15th October, 2026 (18:00 hours)**.

ii.) **Attested scanned copies of mark-sheets of Class-X, Class- XII and each of the first 6 Semesters of graduation course/ five year integrated course are required to be submitted mandatorily and letter of recommendation by the concerned HOD/ Dean/ Principal which should be of a date subsequent to the date of uploading of this advertisement and for the presently pursued course.**

iii.) In the absence of the following, the applications are liable to be rejected:

- a.) Scanned attested copies of mark-sheets of *Class-X, Class-XII and each of the first 6 Semesters of graduation course/ five year integrated course*
- b.) Statement of Purposes (SoPs)
- c.) Scanned Recommendation letter/ email by HOD/ Dean/ Principal concerned in the annexed proforma (**Annexure-I**)
- d.) Incomplete application/ applications without attested copies of mark-sheets of *Class-X, Class-XII and each of the first 6 Semesters of graduation course/ five year integrated course*, Letter of Recommendation & SoPs etc. will be rejected and applications sent through e-mails/ posts will not be entertained. **No application will be accepted after the deadline i.e. 15th October, 2026 (18:00 hours).**

iv.) **The Applications will be submitted only through the online form available on the NHRC website.** The Application Form for Winter Internship Programme, 2026 is available at the link 'Winter Internship 2026'. Applications to be submitted Online using the link – Winter Internship 2026 available at NHRC's website <https://nhrc.nic.in>

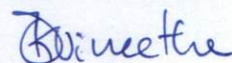
v.) The applicants must not use prefixes Mr. /Mrs. /Ms. or any other such prefixes while filling the details in the form.

vi.) If any discrepancy, such as Marks/ CGPA/ Percentage is found in the details given in any application, then the applicant will be barred from future programmes of NHRC along with rejection of such application.

9. The Final List of Selected Interns will be displayed on the NHRC website.

10. For any details, you may please contact at Ph. No.: 011 – 24663371 and email id - internships.nhrc@gov.in (between 10.00 am to 6.00 pm on working days, i.e. Monday to Friday). **In case of any technical difficulty, please contact at Phone No.: 011- 24663294.**

11. The commission reserves the right to discard all/ any application and also to amend or modify the terms and conditions of internship, without assigning any reason.



(Vineetha O. Kallada)
Deputy Secretary (R & T)

No.T-14/ 1/ 2023-Trg
Dated: 1st October, 2026

Letter of Recommendation

It is certified that Mr./ Ms. is a bona fide student of
..... University/ College. He/ She is pursuing degree/
course of..... in the year/
semester He/ she is a suitable candidate for the **Winter
Internship Programme 2026 (14th December, 2026 to 8th January,
2027)** conducted in the year 2026 by the National Human Rights Commission and
hereby his/ her candidature is recommended for the same.

Signature of the Dean/ Principal/ HOD

(With SEAL)

Place:

Dated: